

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Radission Resources Private Limited Date of Commencement of Liquidation: 23-03-2023; List of Stakeholders as on Date: 25-04-2023; Name of IP: PRATAP MUKHERJEE; Process Number: 1; Last 5 digitof registration number: 13851

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	8	308000	8	308000				NA
2	Liquidation costs incurred till date	4	17000	4	17000				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	1	4961753	1	4961753				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		13	5286753	13	5286753				